
**JAWAHARLAL INSTITUTE OF POST-GRADUATE MEDICAL
EDUCATION and RESEARCH, PONDICHERRY (MALE HEALTH
SUPERVISOR AND SENIOR SANITARY INSPECTOR)
RECRUITMENT RULES, 1996**

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**JAWAHARLAL INSTITUTE OF POST-GRADUATE MEDICAL
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¹ Published in the Gazette of India. Pt. II, Sec. 3(i). dated 19th October, 1996(w.e.f. 19th October. 1996). In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, and in supersession of the Jawaharlal Institute of Post-Graduate Medical Education and Research, Pondicherry (Group 'C' Posts) Recruitment Rules, 1981 in so far as they relate to the post of Male Health Supervisor except as respects things done or omitted to be done before such supersession the President hereby makes the following rules regulating the method of recruitment to the posts of Male Health Supervisor and Senior Sanitary Inspector at Jawaharlal Institute of Post-Graduate Medical Education and Research, Pondicherry, namely :-

1. Short title and commencement :-

(i) These rules may be called the Jawaharlal Institute of Post-Graduate Medical Education and Research, Pondicherry, (Male Health Supervisor and Senior Sanitary Inspector) Recruitment Rules, 1996.

(ii) They shall come into force on the date of their publication in the

Official Gazette.

2. Number of post, classification and scale of pay :-

The number of said post, its classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit, qualifications, etc :-

The method of recruitment, age limit, qualifications and other matters relating to the said post shall be as specified in Columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of post.	No. of post.	Classification.	Scale of pay.	Whether selection
				post or Non
				selection post.

1	2	3	4	5
Male Health	2,(Two)*	General Central	Rs. 1400-40-	Not applicable..
Supervisor/	(1996)	Service, Group	1800-EB-50-	
Senior Sani-	Male Health	'C' Non-Gazet	2300/-.	
tory Inspec	Supervisor-1	ted Non-Minis		
tor.	Senior Sani	terial.		
	tary/Inspec			
	tor-1.			
	*subject to			
	variation			
	dependent			
	on work			
	load.			